

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/11244/A**

From :- Smti. Jayashree Bora,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Utpal Prasad,  
District & Sessions Judge,  
Majuli.

Dated Guwahati, the 25<sup>th</sup> <sup>November</sup> ~~October~~, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.JJA(M)/2024/2446 Dated 21.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 23.11.2024 till the morning of 25.11.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/ 11245-11246 /A, dated** , 25-11-24

Copy to:

1. The Chief Judicial Magistrate, Majuli.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Shree*